

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA-1721/2015

New Delhi, this the 31st day of January, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Vikas Sharma aged about 53 years
Son of Shri Rajinder Pal Sharma
Adhoc MCC Group 'C'
At Dy. Chief Engineer/Const.
Shakur Basti, Northern Railway,
R/o 138/I, Paschim Vihar,
New Delhi -110063

(By Advocate : Mr. P S Khare)

Versus

1. Union of India through
The General Manager,
Northern Railway, Baroda House,
New Delhi -110001.
2. The Deputy Chief Engineer (Construction)
Northern Railway, Shakur Basti, Delhi – 110056
3. The Senior Divisional Personnel Officer,
DRM's Office, Northern Railway,
New Delhi 110055.

(By Advocate : Mr. Shailendra Tiwari)

ORDER(ORAL)

Mr. Shekhar Agarwal, M(A)

Heard arguments of both sides. Learned counsel for the respondents has submitted that vide letter dated 03.12.2015 the applicant was directed to join duties in his parent department. On being confronted with the same, learned counsel for the applicant has submitted that the applicant wishes to withdraw

this O.A. with liberty to challenge the aforesaid order which has been passed during the pendency of the O.A.

2. Accordingly, this O.A. is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)